deregulation in the trade and Industrial sectors. In particular, these measures relate to licensing, foreign investment, foreign technology agreements, public sector policy. MRTP Act etc.

#### [Translation]

### Repair and Improvement of Rishikesh-Joshimath-Badrinath Road in Uttar Dradaeh

7020 SHRICHINMAYANAND SWAMI: Will the Minister of DEFEENCE be pleased to state:

- (a) whether the Government propose to repaid and improve the Rishikesh-Joshimath-Badrinath Road in view of the increasing number of accidents every year:
- (b) if so, the time by which the work on this road is likely to start; and
- (c) the amount sanctioned for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE: (SHRI S. KRISHNA KUMAR); (a) to (c) It has been proposed to improve the geometrics and widen the pavement of the road. The first phase of improvement works commenced in 1990-91 and the work is Scheduled to be completed by 94-95. The Planning Commission has agreed to provide Rs.15 crores for this work

## **Complaints Against Cotton Companies** in Bombay

7021. SHRI RAM LAKHAN SINGH YADAV. SHRI ARJUN SINGH YADAV:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) the number of complaints received by the Registrar of Companies and by the Government regarding working of companies dealing in cotton business in Bombay:
  - (b) the nature of these complaints; and
- (c) the action taken thereon by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF PARI JAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COM-PANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) to (c) As the names of the companies dealing in cotton business, exclusively or otherwise, have not been mentioned in the question, and records of complaints are not maintained industrywise, it has not been found possible to collect the information sought.

# [English]

#### Rehabilitation of Panyam Cement and Mineral Industries I imited

7022. SHRIC.P. MUDALAGIRIYAPPA: Will the Minister of FINANCE be pleased to state:

- (a) whether the Board for Industrial and Financial Reconstruction has sanctioned any rehabilitation schame for revival of the sick Panyam Cement and Mineral Industries Limited of Karnataka; and
  - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) Yes, Sir. The Board for Industrial and Financial reconstruction (BIFR) has reported that in exercise of powers conferred under Section 18(4) of the Act read with Section 19(3) of the Act the Board has sanctioned a scheme for the revival of Ms.